

Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu / Srinagar

Notification

Jammu, the 22nd January, 2026

SO 13 - In exercise of the powers conferred by sections 42, 214, 333 of the Jammu and Kashmir Municipal Corporation Act, 2000 and Section 48 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the Jammu and Kashmir Parking Policy, 2026 appended as "Annexure to this notification.

By Order of the Government of Jammu & Kashmir.

(Mandeep Kaur) IAS
Commissioner/Secretary to the Government
Housing & Urban Development Department

No. HUD-LIT011/6/2024 (C.No. 7537202)

Dated: 22.01.2026

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. All Principal Secretaries to the Government.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India, New Delhi.
6. All Commissioner/Secretaries to the Government.
7. All Administrative Secretaries.
8. Divisional Commissioner, Jammu/ Kashmir.
9. All Deputy Commissioners.
10. All HoDs of H&UDD.
11. Director, Archives, Archaeology and Museums, J&K.
12. Director Information, J&K.
13. General Manager, Government Press, Jammu/ Srinagar.
14. OSD / Private Secretary to Hon'ble Chief Minister (Hon'ble Minister I/c Housing & Urban Development Department.
15. Private Secretaries to all Hon'ble Ministers.
16. Private Secretary to Advisor to Hon'ble Chief Minister.
17. Private Secretary to the Chief Secretary, J&K.
18. Private Secretary to the Commissioner/ Secretary to the Government, Housing & Urban Development Department.
19. Incharge Website, Housing & Urban Development Department.
20. Stock file.